

By E-Mail, Speed Post, Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/_____ /A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aditya Hazarika
District & Sessions Judge,
Hojai

Dated Guwahati, the _____ July, 2022

Sub:- **Permission to avail LTC**

Ref:- Your letter No. DJHJ/22/1485 dated 01.07.2022

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail LTC for the block period of 2018-20____ (by way of **carry forward**) to visit Kanyakumari in the upcoming Durga Puja holidays of 2022 along with your wife Smti Dolorina Pathak Hazarika and son Shri Karmojit Hazarika, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully,

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/5114 - 5116 /A, dated- 21/7/22
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court.

21/7/22
REGISTRAR (VIGILANCE)

Poo